

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00697/2019

Monday, this the 28th day of October, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Hon'ble Mr.Ashish Kalia, Judicial Member

Anoop M., aged 33 years,
S/o Mohanan. B, 499,
Pulari, Ananthale Line,
Karyavattom P.O., Kazhakkootam,
Thiruvananthapuram-695 581.
Now working as Tech-1/Tele/Control/TVC,
Thiruvananthapuram Divisional Railway Office,
1st Floor, Thycadu,
Thiruvananthapuram-695 014.

Applicant

(Advocate: Mr.T.P.Santhosh Kumar & C.H.Abdul Razak)

versus

1. The Divisional Railway Manager,
Thiruvananthapuram Divisional Railway Office,
1st Floor, Thycadu, Thiruvananthapuram-695 014.
2. The Senior Divisional Signal & Telecom Engineer (DSTE/TVC)
Thiruvananthapuram Divisional Railway Office,
1st Floor, Thycadu, Thiruvananthapuram-695 014.
3. The Senior Divisional Personal Officer,
Thiruvananthapuram Divisional Railway Office,
2nd Floor, Thycadu, Thiruvananthapuram-695 014.

Respondents

(Advocate: Smt. Girija K.Gopal)

The OA having been heard on 28th October, 2019, this Tribunal delivered the following order on the same day:

ORDER (oral)**By E.K.Bharat Bhushan, Administrative Member**

Applicant has filed MA No.180/991/2019 seeking permission to withdraw the OA. Permission granted. OA stands withdrawn.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

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Annexures filed by the applicant:

- Annexure A1: Copy of the certificate showing that the applicant belongs to Scheduled Caste.
- Annexure A2: Copy of the circular No.2018-E(SCT) 1/25/10 issued by the Southern Railway.
- Annexure A3: Copy of the transfer order No.O.O.No.51/2019/S&T.
- Annexure A4: Copy of the seniority list prepared by the respondents.
- Annexure A5: Copy of the representation dated 20.9.2019.
- Annexure A6: Copy of the Adhaar Card of the applicant.